BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB)No.547/KB2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M.

Name	e of the Company	Daya Engineering Works	Pvt.LtdVersus- UIC Udyog	Limited
Under Section		9 IBC		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
L	CS DEEPAK K	CUMAR KHAITAN	F.C.S. RESPONDA	ENT So faital

TISING COMPANY SECRETARY

12/02/2018 Degaugaly 12/2/18

2. M'Sowiojit Dasgupta
M'S Debaleena Ganguly
M'S Sanchari Chakrobooty
Mr. Jamik Chakroborty, Adv.

Mr. Jamik Chakroborty, Adv.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Pr. CS appearing for the corporate debtor submits that he has not received copy of the rejoinder. Ld. Counsel appearing for the operational creditor submits that copy of the rejoinder has not been served on the corporate debtor and sought leave to serve the copy of the rejoinder on the corporate debtor. Prayer is allowed. Copy of the rejoinder is to be given to the corporate debtor within 3 days.

List it on 16/03/2018 for admission.

Sd

(Jinan K.R.) Member (J)